

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

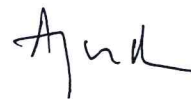
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittalana**
2. Hon'ble Member (T), **Dr Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For admission	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		


ADVOCATE FOR PETITIONER/s:

ARJUN RAO Adv. 

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Arjun Rao, learned Counsel for the Petitioner, ~~and none appeared for the Respondent.~~ Post the case on **08.11.2019**.


MEMBER (T)


MEMBER (J)

Shruthi

Verified



Court Officer